

Nomination of cases by Hon'ble The Chief Justice on 12/10/2015			
Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	CrI. W. P. - 24201/2015 (Correction Application) with Nomination Application – 360245/2015	Hon. Vikram Nath, J.	Writ C-II Section on 13/10/2015
2	Spl. A. - 581/2015	Hon. Dilip Gupta, J. (for final disposal)	Computer fresh Section on 13/10/2015
3	Spl. A. - 431/2015	Hon. Dilip Gupta, J. (for final disposal)	Computer fresh Section on 13/10/2015
Bench Comprising			
4	WPIL – 58381/2015	Hon. Dilip Gupta, J. and Hon. Mukhtar Ahmad, J.	Computer fresh Section on 12/10/2015
In DB as a member			
5	W. P. - 39369/2015 (Recall Application)	Hon. S. B. Singh, J.	Writ C-II Section on 13/10/2015
Hon....., J.			
6	Bail – 4647/2015	Hon. Harsh Kumar, J.	Bail Section on 13/10/2015
7	W. P. - 54877/2015	Hon. Ran Vijai Singh, J.	Computer fresh Section on 12/10/2015
Appropriate Court dealing with such matters			
8	Writ A – 48665/2015	Appropriate Court dealing with such matters	Writ A-II Section on 13/10/2015
9	Bail – 6315/2015	Appropriate Court dealing with such matters	Bail Section on 13/10/2015
10	Bail – 42433/2014	Appropriate Court dealing with such matters	Bail Section on 13/10/2015
11	W. P. - 57512/2015	Appropriate Court dealing with such matters	Computer fresh Section on 12/10/2015
12	Bail – 36147/2015	Appropriate Court dealing with such matters	Computer fresh Section on 12/10/2015
Special Order			
13	W. P. - 37771/2015 with Nomination Application – 360240/2015	Place before the Bench of Hon'ble Tarun Agarwala, J. and Hon'ble S. P. Kesarwani, j.	Writ C-II Section on 12/10/2015

14	W. P. - 69057/2013 with Nomination Application – 358323/2015	Place before a Division Bench consisting of Hon'ble Arun Tandin, J. and Hon'ble Ashwani Kumar Mishra, J.	Writ A-II Section on 12/10/2015
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BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
13/10/2015